

Annexure - 7

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| Name of the Corporate Debtor | Ultra Tile Private Limited |
| Date of commencement of Liquidation | 1-Mar-22 |
| List of Creditors as on | 23-Jul-25 |

List of other creditors (Other than financial creditors and operational creditors)

(Amount in Rupees)

| Sl. No | Name of creditor | Details of claim | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|------------------|------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
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No claims from other creditors other than financial creditor and operational creditor has been received